

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 581, 729, 792, 956, 1298, 1299 & 1300/2022 in
Company Petition IB/107/2021**
U/s 7 of IBC, 2016

IN THE MATTER OF:

Vemuri Ravi Kumar

...Financial Creditor

Vs

Bhrigu Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. RP, Shri. Pavan Kankani, Ld. Counsel Dr. Uma Sahnker Gollapudi for RP and Ld. Counsel Shri. Raja Sekhar Rao Salvaji for IRP present. List all the pending applications on 09.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)